

V.VENKATA PRASAD,
REGISTRAR (VIGILANCE).



HYDERABAD,
DT: 14.08.2015

ROC.NO.2275/2015-B.SPL.

Sir/Madam,

SUB: DISTRICT JUDGES - Filling up of 29 vacancies in the cadre of District Judge (Entry Level) by promotion from the cadre of Civil Judge (Senior Division) under 65% quota for the year 2015 - Five Judgments in contested civil cases and five judgments in contested criminal cases, if the officer dealt both civil and criminal cases, *during the period of current year* - Called for - Regarding.

- REF: 1. High Court's Notification No.675-B.Spl., dated 31.03.2015.
2. High Court's Proc. Roc.No.2275/2015-B.Spl., dated 14.08.2015.

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I am to state that the High Court notified 29 vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) in the High Court's Notification 1st cited, and the list of eligible officers in the ratio of 1:3 was put on the High Court Official Website in the reference 2nd cited.

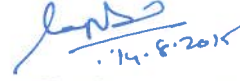
As directed, it is requested to send five contested judgments in civil/criminal cases if you have dealt with either of the branches exclusively and in case you have dealt with both civil and criminal branches, 5 contested judgments in each branch delivered by you during the current year (2015) and the Civil Judges (Senior Division) who have been working as Secretaries of District Legal Services Authorities / on Other duty, submit five Judgments in contested civil cases and five judgments in contested criminal cases disposed off by

them as Civil Judge (Senior Division) within six months prior to taking charge as Secretary, District Legal Services Authority / Other duty, so as to reach the High Court on or before 29.08.2015 without out fail by speed post or any other mode.

- Note:**
1. The copies of the judgments should be clear and easily readable duly attested by the officer.
 2. The copy must be true replica of the original judgment, and
 3. The copy must either be a Photo Copy or a Typed One. It should be made on white paper or judgment paper but not on manifold paper.

This may be treated as most urgent.

Yours faithfully,



REGISTRAR (VIGILANCE),

To

1.	SMT.K.V.MAHA LAKSHMI, I Addl. Senior Civil Judge, Guntur.
2.	SRI VEERAPU NAGESWARA RAO, Prl. Senior Civil Judge, Ankapalle, Visakhapatnam District.
3.	SRI G.VALLABHA NAIDU, II Addl. Chief Metropolitan Magistrate, Visakhapatnam.
4.	SRI R.J.VISWANADHAM, Senior Civil Judge, Addanki, Prakasam District.
5.	SRI M.V. BHASKARA RAO, X Addl. Chief Metropolitan Magistrate, Secunderabad.
6.	SRI V.GOPALA KRISHNA RAO, II Addl. Senior Civil Judge, Visakhapatnam.
7.	SRI V.SRINIVASA ANJANEYA MURTHY, Senior Civil Judge, Huzurabad, Karimnagar District.
8.	SRI K.SIVARAMA KRISHNA, Senior Civil Judge, Srikalahasthi, Chittoor District.

9.	SMT. PREMA RAJESWARI, XVI Addl. Judge, City Civil Court, Hyderabad-cum-XX Addl. Chief Metropolitan Magistrate, Hyderabad.
10.	MS. C.P.VINDHESWARI, Prl. Senior Civil Judge, Kothagudem, Khammam District.
11.	SRI M.TIRUMALA RAO, Senior Civil Judge, Piler, Chittoor District.
12.	SRI G.KABARDHI, Prl. Senior Civil Judge, Vijayawada, Krishna District
13.	SMT.C.RAMA DEVI, III Addl. Senior Civil Judge, Vijayawada, Krishna District.
14.	SMT.K.SUDHAMANI, Senior Civil Judge, Chodavaram, Visakhapatnam District.
15.	SRI G.DURGAIAH, Senior Civil Judge, Avanigadda, Krishna District.
16.	SRI D.HEMANTHA KUMAR, Senior Civil Judge, Macherial, Adilabad District.
17.	SRI P.DAVID, Senior Civil Judge, Tadepalligudem, West Godavari District
18.	SMT A.GAYATHRI DEVI, VII Addl. Senior Civil Judge, Visakhapatnam.
19.	SMT P.ANNAPURNA, Senior Civil Judge, working as Secretary, District Legal Services Authority, Srikakulam.
20.	SMT B.GAYATHRI, II Addl. Senior Civil Judge, Vijayawada, Krishna District.
21.	SRI B.RAJASEKHAR, Prl. Senior Civil Judge, Warangal.
22.	SMT.D.SARALA KUMARI, III Addl. Judge, City Civil Court, Secunderabad.
23.	SRI M.RAMA KRISHNA, I Addl. Senior Civil Judge, Rajahmundry, East Godavari District.
24.	SRI P.BHASKARA RAO, VI Addl. Chief Metropolitan Magistrate, Hyderabad.
25.	SMT.S.RAJANI, Secretary, District Legal Services Authority, Rajahmundry, East Godavari District.

26.	SRI K.NARASIMHA CHARI, Senior Civil Judge, working on Other Duty as Central Project Co-Ordinator, High Court of Andhra Pradesh, Hyderabad
27.	SRI G.ADINARAYANA, Prl. Senior Civil Judge, Rajampet, Kadapa District.
28.	SRI A.SRINIVASA KUMAR, XV Addl. Chief Metropolitan Magistrate (Vedio Piracy Cases), Hyderabad.
29.	SMT.G.RAJANI, Senior Civil Judge, Zaheerabad, Medak District.
30.	SRI K.JAMALESWARA RAO, XV Addl. Judge-cum-XIX Addl. Chief Metropolitan Magistrate, Hyderabad
31.	SRI V.MOHAN KUMAR, Senior Civil Judge working as Secretary, District Legal Services Authority, Prakasam at Ongole.
32.	SMT S.SREE DEVI, Prl. Senior Civil Judge, Eluru, West Godavari District.
33.	SRI S.RADHAKRISHNA MURTHY, Senior Civil Judge, Nirmal, Adilabad District.
34.	SRI B.VENKATA RAMANA, Prl. Senior Civil Judge, Nandyal, Kurnool District.
35.	SRI G.SATYA PRABHAKARA RAO, IV Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.
36.	SRI A.SATYANAND, Prl. Senior Civil Judge, Kovvur, West Godavari District.
37.	SMT.Y.HEMALATHA, Addl. Senior Civil Judge, Ongole, Prakasam District.
38.	SRI M.SUVARNA RAJU, Senior Civil Judge, Narayanpet, Mahabubnagar District
39.	SRI CHINNAMSETTY RAJU, Senior Civil Judge working as Secretary, District Legal Services Authority, Krishna at Machilipatnam.
40.	SRI G.RAMA GOPAL, Prl. Senior Civil Judge, Tirupati, Chittoor District.
41.	SRI Y.VEERAJU, XIV Addl. Chief Metropolitan Magistrate, Hyderabad
42.	SRI G.ANWAR BASHA, Secretary, District Legal Services Authority, Kadapa.

43.	SMT.M.VENKATA RAMANA KUMARI, Prl. Senior Civil Judge, Tenali, Guntur District.
44.	SRI R.TIRUPATHI, III Addl. Chief Metropolitan Magistrate, Hyderabad.
45.	SRI B.GNANESWARA RAO, Senior Civil Judge, Nalgonda.
46.	SRI M.SRINIVASA CHARY, I Addl. Senior Civil Judge, Visakhapatnam
47.	SMT. B.PRATHIMA, VIII Addl. Senior Civil Judge, L.B. Nagar, Ranga Reddy District.
48.	SMT. A.MARY GRACE KUMARI, Prl. Senior Civil Judge, Srikakulam
49.	SRI T.VENKATESWARLU, VI Addl. Senior Civil Judge, Visakhapatnam.
50.	SMT. C.SATYA VANI, Secretary, District Legal Services Authority, Nellore.
51.	SRI G.GNANA SUVARNA RAJU, Senior Civil Judge, Tanuku, West Godavari District
52.	SMT. N.RAJYA LAKSHMI, Senior Civil Judge, Bobbili, Vizianagaram District.
53.	SRI S.PRASAD, Addl. Senior Civil Judge, Kadapa.
54.	SRI G.LAKSHMI NARASIMHA REDDY, Secretary, District Legal Services Authority, Guntur.
55.	SRI R.VENKATA NAGA SUNDAR, Secretary, District Legal Services Authority, Visakhapatnam.
56.	SRI SMT. G.NEELIMA, Secretary, District Legal Services Authority, Warangal.
57.	SRI M.KRISHNA MURTHY, Senior Civil Judge, Siddipet, Medak District.
58.	SRI P.VENKATA SADANANDA MURTHY, Addl. Senior Civil Judge, Tirupati, Chittoor District.
59.	SRI A.SOLOMON, Senior Civil Judge, Sattenapalli, Guntur District.
60.	SRI K.AJITHA SIMHA RAO, Senior Civil Judge, Adilabad.
61.	SRI M.P.SANNIDHI RAO, Senior Civil Judge, Rajam, Srikakulam District

62.	SRI CH.V.R.R. VARA PRASAD, I Addl. Senior Civil Judge, Warangal.
63.	SMT. K.SUNITHA, Prl. Senior Civil Judge, Nellore.
64.	SRI K.SESHAGIRI RAO, I Addl. Judge, City Civil Court, Hyderabad
65.	SMT. G.MALATHI, Prl. Senior Civil Judge, Ananthapuram.
66.	SMT. K.LALITHA KUMARI, Prl. Senior Civil Judge, L.B.Nagar, Rangareddy District.
67.	SRI CH.MADHAVA RAO, Prl. Senior Civil Judge, Narsaraopet, Guntur District.
68.	SRI G.RAJAGOPAL, Senior Civil Judge, Jagtial, Karimnagar District.
69.	SRI S.RAMESH, III Addl. Senior Civil Judge, Kakinada, East Godavari District
70.	SRI CH.RAJA GOPALA RAO, IV Addl. Chief Metropolitan Magistrate, Visakhapatnam.
71.	SMT. P.VENKATA PADMA LALITHA SIVA JYOTHI, Senior Civil Judge, Medak
72.	SRI P.CHANDRASEKHARA PRASAD, XVIII Addl. Judge, City Civil Court, Hyderabad.
73.	SRI A.NARASIMHA MURTHY, Secretary, District Legal Services Authority, Eluru, West Godavari District.
74.	SRI K.SUDARSHAN, Secretary, District Legal Services Authority, Karimnagar.
75.	SRI MOHD. ABDUL RAFI, I Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.
76.	MS. S.SREE LAKSHMI, Senior Civil Judge, Chirala, Prakasam District.
77.	SRI K.JANAKI RAMA RAO, IV Addl. Senior Civil Judge, City Civil Court, Hyderabad (He is due for retirement w.e.f., 31.08.2015)
78.	SRI K.CHIRANJEEVULU, Senior Civil Judge, Mangalagiri, Guntur District.
79.	SRI V.BALA BHASKARA RAO, II Addl. Senior Civil Judge, L.B. Nagar, Ranga Reddy District.

80.	SRI A.KARNA KUMAR, Senior Civil Judge, Razole, East Godavari District.
81.	SRI K.RAMA SRINIVASA RAO, Senior Civil Judge, Narsipatnam, Visakhapatnam District.
82.	SMT.V.A.L.SATYAVATHI, Secretary, District Legal Services Authority, Khammam.
83.	SMT.S.N.SREEDEVI, Senior Civil Judge, Jangaon, Warangal District.
84.	SRI K.BHAVANI PRASAD, Prl. Senior Civil Judge, Asifabad, Adilabad District.
85.	SMT N.SANTHI, Senior Civil Judge, Kavali, Nellore District.
86.	SMT K.RADHA RATNAM, Addl. Senior Civil Judge, Tenali, Guntur District.
87.	SRI R.SIVA KUMAR, Prl. Senior Civil Judge, Kurnool.

Copy to:

The Central Project Coordinator, High Court of Judicature at Hyderabad. (with a request to direct the concerned to upload the letter in the High Court's Website).